

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**OFFICE ORDER**

**Sub: Extension of joining time, JJA Recruitment-2019 – reg.**

1. The request for extending the joining-time received in this office from Sh. Aksay Kumar S/o Sh. Ashok Kumar, newly recruited JJA has been considered and acceded to. Sh. Aksay Kumar S/o Sh. Ashok Kumar (D-11), Roll No. 16330302201 is given a final opportunity to join the service upto 27.07.2022.
2. It is informed that the name of the candidate, who fails to assume charge of the post within stipulated period, shall stand deleted from the list of selected candidates and the candidate concerned shall cease to be eligible for appointment.
3. No further request for extending the joining time will be considered. If the candidate fails to join within the stipulated time, his Offer of Appointment/Appointment Letter would be cancelled without giving any further notice.
4. You are further directed to inform to this office well in time about the appeal, if any, by the state or complainant thereby assailing the order dated 31.03.2022 by which you have been acquitted by the Lower Court.

30.5.22

**(Girish Kathpalia)**

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No.F. 11(D)/R-2019(16330302201)/Admn.II/2022/ 41918

Delhi, Dated the 31 MAY 2022

**Copy to:**

1. Sh. Aksay Kumar S/o Sh. Ashok Kumar, R/o H. No. 376, Ward No. 03, Street No. 14, Azad Nagar, Baraut, District Baghpat, UP-250611.
2. The General Manager, Ordnance Factory, Murad Nagar, UP-201206.

3. For uploading on website through Layers.

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi